NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.9/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 28/2008
NAME OF THE COMPANY	Alpha Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Alpha Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

П	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	S. Chidambaran	Pus	9849056652	
	P. And Mukhesji orep ch. Roment Babu councillor. Pl	, son	9885314234	P. gulffe

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P. Amanda Reddy	Adu	924/8501212	P.ADIAS
C-shilps represent on behalf of Y-suryanovayana	R3 fR5	9849866556	Sy

Heard Mr.S.Chidambaram, learned PCS for the Petitioner No.2, Mr.P.Anil Mukherji on behalf of Mr.Ramesh Babu, learned counsel for the Petitioner No.1 and Mr.P.Amarender Reddy, Ms. C.Shilpa on behalf of Mr.Y.Suryanarayana, learned counsels for the Respondents.

It is reported that, the matter is still pending before the Hon'ble Supreme Court and stands posted to 11.01.2018. Hence the Post the case on 23.01.2018.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)